

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 81 of 2016 (SZ)

Applicant(s)
Mr. I.H. Sekar, Social Worker
Founder & Managing Trustee
Of Nature Trust, Injambakkam
Chennai.

Respondent(s)
Vs. The Secretary, State of Tamil Nadu
Department of Revenue
Chennai and others.

Legal Practitioners for Appellant(s)
Mr. I.H. Sekar, Party in person

Legal Practitioners for Respondents
M/s. M.K. Subramanian and
P. Velmani for R-1, R-2, R-3 and R-4
Mrs. H. Yasmeen Ali for R-5
Mr. R. Suryaprakash for R-6
Smt. Sangamithirai for R7 to R34

Note of the Registry	Orders of the Tribunal
Order No. 7	<p>Date: 7th July, 2017</p> <p>The applicant in person and the learned counsel appearing for the respondents are present.</p> <p>The application is posted for final arguments. The applicant submitted that inspite of the order dated 15.05.2017, encroachments are taking place. Hence, respondent Nos.1 to 4 are directed to take appropriate action to evict the encroachers as well as to prevent further encroachments.</p> <p>The applicant is at liberty to file an application before the Registry, if there is any specific encroachment as alleged.</p> <p>List the matter on 10.08.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>